

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 5189
ANSWERED ON 24.03.2026

PROPERTY SURVEY

†5189. SHRI RAHUL KASWAN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the steps taken under the SVAMITVA scheme to correct inaccuracies in drone-based property surveys, including multiple property IDs for single houses or incorrectly tagged assets;
- (b) the measures implemented to reduce data discrepancies and minimize labour-intensive re-verification in rural areas;
- (c) the status of digital property card issuance in Rajasthan and plans to transition from hard copies to digital cards; and
- (d) the status of SVAMITVA scheme implementation in Rajasthan, including drone survey completion and property card issuance, district-wise?

ANSWER

MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) and (b) Drone survey is conducted under SVAMITVA Scheme and high resolution, and detailed maps are generated. The inaccuracies, if any, related to properties are corrected through ground verification of properties on the field by the State Government. The detailed maps prepared under the Scheme helps in clear demarcation of properties, thereby reducing data discrepancies. The ground verified maps are further published for claims and objection during Gram Sabhas conducted by the State and thereafter property cards are prepared. Furthermore, training is provided to field officers on various aspects of survey, thereby reducing any inaccuracies, data discrepancies and manual re-verification.

(c) and (d) Under the SVAMITVA Scheme, as on 18th March 2026, drone survey has been completed in 35,932 villages out of the targeted 36,300 villages in the State of Rajasthan. 14,80,978 property cards have been prepared and 14,43,423 property cards have been distributed in Rajasthan. The State is currently issuing hard copies of property cards. District wise details of SVAMITVA Scheme implementation are at **Annexure-I**

Annexure-I

Annexure referred to in reply to part (c) and (d) of the Lok Sabha UN-Starred Question No. 5189 answered on 24.03.2026 regarding **‘Property Survey’**.

District	Notified Villages	Drone Flying Completed Villages	Property card prepared (Number of villages)	Number of property cards prepared	Number of property cards distributed
Ajmer	1068	1068	756	116600	115400
Alwar	1911	1897	289	9225	9225
Banswara	592	580	525	29068	29068
Baran	1056	1035	782	68033	67768
Barmer	1304	1283	543	37726	37603
Bharatpur	1365	1360	832	73923	73313
Bhilwara	1891	1889	174	31165	31042
Bikaner	832	832	76	8837	8837
Bundi	828	828	731	45149	43492
Chhittorgarh	1585	1573	167	20590	20590
Churu	851	841	264	43089	43089
Dausa	1006	995	822	52727	52727
Dholpur	810	810	146	8981	8981
Dungarpur	846	846	596	58083	57693
Hanumangarh	754	743	539	91835	87813
Jaipur	2046	2046	1594	166516	165975
Jaisalmer	639	625	231	25134	25013
Jalore	722	720	249	23540	22986
Jhalawar	1475	1474	248	17817	17811
Jhunjhunu	952	952	593	48900	48593
Jodhpur	964	949	623	90264	89596
Karauli	831	828	27	2399	2399
Kota	747	747	147	14390	14390
Nagaur	1448	1444	708	61924	61745
Pali	1027	1027	554	78702	57846
Pratapgarh	821	792	337	18854	18854
Rajsamand	1059	1056	367	28098	27709
Sawai Madhopur	696	694	134	8675	8396
Sikar	1074	1072	129	8209	6085
Sirohi	427	427	158	20186	19866
Sri Ganganagar	1540	1536	999	85054	82718
Tonk	1091	929	664	71992	71507
Udaipur	2042	2034	178	15293	15293
Total	36300	35932	15182	1480978	1443423
